

श्री रशीद मसूब (सहारनपुर). मुझे भी बोलने की इजाजत दीजिए।

..व्यक्त महीबय . इन की रिपोर्ट आने दीजिए, फिर आप को भी मौका देगे।

Now, papers to be laid.

12.18 hrs.

#### PAPERS LAID ON THE TABLE

##### CORRIGENDUM TO AUDIT REPORT OF COFFEE BOARD FOR 1976-77

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): I beg to lay on the Table a 'corrigendum' (Hindi and English versions) to the Audit\* Report of the Coffee Board for the year 1976-77. [Placed in Library. See No. LT-1052/80].

##### DETAILED DEMANDS FOR GRANTS, 1980-81 OF MINISTRY OF HOME AFFAIRS

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Home Affairs for 1980-81. [Placed in Library. See No. LT-1053/80].

##### NOTIFICATIONS UNDER CUSTOMS ACT, 1962, ANNUAL REPORT OF AGRICULTURAL REFINANCE AND DEVELOPMENT CORPORATION, BOMBAY FOR THE YEAR ENDED 30-6-79 AND REPORT OF COMMITTEE ON TAXATION OF AGRICULTURAL WEALTH AND INCOME

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBAI BAROT): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English

versions) under section 159 of the Customs Act, 1962:—

(i) GSR 384(E) published in Gazette of India dated the 30th June, 1980 together with an explanatory memorandum extending upto 31st August, 1980 the Customs Duty concessions to repariatives of Indian origin coming back from certain countries contained in Notification No. 347-Customs dated the 2nd August, 1976.

(ii) GSR 394(E) published in Gazette of India dated the 4th July, 1980 together with an explanatory memorandum regarding enlargement of list of materials allowed to be imported duty free against Advance Licences for execution of export orders.

(iii) GSR 701 published in Gazette of India dated the 5th July, 1980 together with an explanatory memorandum making certain amendment to Notification No. 234-Customs dated the 5th December, 1979 extending the Customs duty exemption on waste paper when imported for use in the manufacture of paper board as well. [Placed in Library. See No. LT-1054/80].

(2) A copy of the Annual Report (Hindi and English versions) of the Agricultural Refinance and Development Corporation, Bombay, for the year ended the 30th June, 1979 along with the Audited Accounts, under sub-section (2) of section 32 of the Agricultural Refinance and Development Corporation Act, 1963. [Placed in Library. See No. LT-1056/80].

(3) A copy of the Report (Hindi\*\* version) of the Committee on Taxation of Agricultural Wealth and Income. [Placed in Library. See No. LT-1056/801].

\*The Audit Report of the Coffee Board for 1976-77 was laid on the Table on 21st March, 1980.

\*\*English version of the Report was laid on the Table on 14th November,